

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1285
ANSWERED ON:14.07.2009
DEEP SEA FISHING
Angadi Shri Suresh Chanabasappa

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether any target has been set for increasing deep-sea fishing fleet in the country;
- (b) if so, the details thereof during the current year;
- (c) the steps taken/proposed to be taken to give assistance to entrepreneurs for deep sea fishing;
- (d) whether a large number of applications are pending for seeking assistance for fishing activities in deep sea; and
- (e) if so, the follow up action taken thereon and the time by which such applications are likely to be cleared?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(PROF. K.V. THOMAS)

- (a) & (b) Yes, Madam. Based on a report of a Working Group for revalidating the potential of fishery resources in the Indian Exclusive Economic Zone (EEZ) of India, the maximum number of permissible vessels that could be allowed under each resource-specific category has been worked out. So far, Letter(s) of Permission (LOPs) have been issued for operation of 74 vessels belonging to 18 Companies/Firms. During the current year 2009-10, Letters(s) of Intent (LOIs) to import 24 vessels have been issued to 07 Companies/Firms.
- (c) Under a Scheme of Marine Products Export Development Authority (MPEDA), assistance is being provided for conversion of trawlers into tuna long liners. So far, 225 such trawlers have been converted to tuna long liners under the scheme.
- (d) & (e) No, Madam. All applications have been considered and the eligible ones have been issued LOT to import vessels.